or communities and which is likely to disturb the public tranquillity.

Pipe-line from Barauni to Delhi

***463. Shri Ram Krishan Gupta:** Will the Minister of **Steel, Mines and Fuel** be pleased to refer to the reply given to Starred Question No. 504 on the 14th August, 1961 and state:

(a) whether final decision has been taken regarding laying of a 700 mile long oil pipe-line to carry petroleum oil products from Barauni to Delhi; and

(b) if so, the nature of decision taken?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). Two pipeline projects, namely pipelines from Barauni to Delhi and from Barauni to Calcutta have been included in an agreement for credit with ENI of Italy. In consequence, an offer was made by SNAM Projetti to prepare a detailed Project Report and Tender Documents; this offer has been accepted by Government. Further decision will be taken only after the receipt of the Project Report.

Exploration of Oil and Gas in Kutch

***464. Shri Ajit Singh Sarhadi:**
Shri Ram Krishan Gupta:
Shri Sarju Pandey:

Will the Minister of **Steel, Mines and Fuel** be pleased to refer to the reply given to Starred Question No. **639** on the 18th August, 1961 and state at what stage are the investigations for exploration of oil and gas in Kutch?

The Minister of Mines and Oil (Shri K. D. Malaviya): No further progress has been made.

गरुकुल कांगड़ी और जामिया मिलिया इस्लामिया

***४६५. श्री प्रकाशवीर शास्त्री :**
श्री भक्त दर्शन :
श्री राम कृष्ण गुप्त :

क्या **शिक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) गुरुकुल कांगड़ी, जामिया मिलिया और अन्तर्राष्ट्रीय अध्ययन के भारतीय स्कूल को राष्ट्रीय महत्व की संस्थायें घोषित करने के सम्बन्ध में सरकार ने कोई निर्णय ले लिया है ;

(ख) यदि हां, तो कब से यह निर्णय कार्यान्वित होगा ; और

(ग) उक्त दोनों संस्थाओं को राष्ट्रीय महत्व की संस्थायें घोषित करते समय क्या सरकार ने कोई शर्त भी रखी है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) (क) से (ग). विश्वविद्यालय अनुदान आयोग अधिनियम, १९५६, की धारा ३ में निहित अधिकारों का प्रयोग करते हुए तथा आयोग की सलाह पर केन्द्रीय सरकार ने ४ सितम्बर, १९६१ को एक अधिसूचना जारी कर यह घोषणा की कि अन्तर्राष्ट्रीय अध्ययन के भारतीय स्कूल को उपर्युक्त अधिनियम के कार्यों के लिये विश्वविद्यालय समझा जाए । इसी प्रकार की अधिसूचना अन्य दो संस्थाओं के बारे में जारी करने के प्रश्न पर विचार किया जा रहा है ।

Anti-Indian Propaganda in Tripura

***466. Shri Harish Chandra Mathur:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government have received any complaints regarding anti-Indian propaganda in Tripura by a certain party; and